

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
AHMEDABAD
Court 2**

TP 231 of 2019 [CP 99 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021**

Name of the Company: Anil Jain
V/s
Saubhagya Hospitals Pvt Ltd & Ors

241, 242, 243, 244, 246 of the Companies Act

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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ORDER

Learned Counsel Ms. Soumya Sharma along with Learned Counsel Ms. Shree M Kotwal appeared for the Petitioner.

Learned Counsel Mr. Mandeep Singh appeared for the Respondent No. 14 on behalf of Learned Counsel Mr. Kalpesh R Patel. List the matter on 25.03.2021


(VIRENDRA KUMARGUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 4th day of March, 2021.